## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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April 11, 2025

## Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – National Urban Co-operative Bank Ltd., Pratapgarh, Uttar Pradesh - Extension of Period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to National Urban Co-operative Bank Ltd., Pratapgarh, Uttar Pradesh *vide* Directive CO.DOS.SED.No.S369/45-11-001/2024-25 dated April 15, 2024, for a period of six months up to October 15, 2024, as modified from time to time, which were last extended up to close of business on April 15, 2025, *vide* Directive DOR.MON/D-89/12.28.017/2024-25 dated January 07, 2025. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on April 15, 2025.

- 2. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on April 15, 2025 to close of business on July 15, 2025, subject to review.
- 3. All other terms and conditions of the Directive under reference shall remain unchanged.

(Puneet Pancholy)
Chief General Manager